

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION No. 1213
TO BE ANSWERED ON 10TH FEBRUARY, 2026**

AYUSH GRADUATES ASPIRE TO PURSUE MBBS

1213. SHRI HARIS BEERAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government is aware that many Ayush graduates aspire to pursue MBBS by qualifying NEET-UG and completing the full 5.5-year course;
- (b) whether it has taken note of Kerala's provision of limited MBBS seats from the State quota for Ayush graduates through NEET-UG merit;
- (c) whether a similar provision under the All India Quota is under consideration; and
- (d) whether a national policy is proposed in this regard, and if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (d): The admission to the MBBS course through NEET-UG is governed by the eligibility criteria and procedures specified in the Graduate Medical Education Regulations (GMER) framed by the National Medical Commission (NMC) and the Medical Counselling Committee under the Directorate General of Health Services conducts counselling for All India Quota seats in accordance with the extant reservation policies notified by the Government of India.

Further, the admission to undergraduate medical courses under State Quota Seats is governed by the reservation policies and eligibility criteria applicable in the respective State or Union Territory, as notified by the competent authorities from time to time. As per information provided by the Government of Kerala, 11 seats are specifically reserved for AYUSH candidates in the MBBS course under the State Quota.

As of now, no specific reservation policy exists at the central level for AYUSH graduates seeking admission to MBBS courses through NEETUG. Consequently, AYUSH graduates are eligible to appear for NEETUG in accordance with the eligibility criteria prescribed under the GMER and as may be notified by the Commission from time to time, without any special preference or advantage on the basis of their prior degree.
